

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ). No. 63 of 2014**

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Anant Kumar Dutta @ Ananta Kumar Dutta @ A.K. Dutta  
... Appellant  
Versus  
The State of Jharkhand through C.B.I. ... Respondent

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Shailesh, Advocate  
For the C.B.I. : Mrs. Nitu Sinha, Spl. P.P.

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**Order No.03 Dated- 29.06.2020**

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after six weeks.

**(Anil Kumar Choudhary, J.)**